

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.621/97

Friday, this the 3rd day of December, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.Karunakaran,
Bosun,
Central Institute of Fisheries
Nautical & Engineering Training,
Cochin-16.

- Applicant

By Advocate Mr M.C.Cherian

Vs

1. Director,
Central Institute of Fisheries
Nautical & Engineering Training,
Cochin-16.

2. Union of India represented by
the Secretary,
Ministry of Agriculture,
Department of Fisheries,
Krishi Bhavan,
New Delhi.

3. K.C.Jannachan,
Mate,
Central Institute of Fisheries
Nautical & Engineering Training,
Dewan's Road,
Cochin-16.

- Respondents

By Advocate Mr James Kurian, ACGSC(for R.1&2)

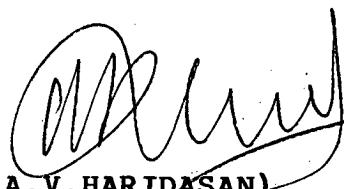
O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

None appears for the applicant. Learned counsel for the respondents 1&2 states that the applicant has already taken voluntary retirement on 16.1.99. It appears that the applicant is no more interested in prosecuting the case. Accordingly the O.A. is dismissed for default and non-prosecution. No costs.

Dated, the 3rd of December, 1999.


(G.RAMAKRISHNAN)
ADMINISTRATIVE MEMBER


(A.V.HARIDASAN)
VICE CHAIRMAN